

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 1784
ANSWERED ON 28.11.2019

RAINWATER HARVESTING

1784. SHRI VINOD L. CHAVDA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government is thinking about rainwater harvesting to solve the problem of decreasing water level;
- (b) if so, the details of such programmes implemented in Delhi; and
- (c) whether any funds have been provided to farmers for rainwater harvesting and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) to (c) Government of India launched Jal Shakti Abhiyan which is a time bound campaign with a mission mode approach intended to improve water availability including ground water conditions in the water stressed blocks of 256 districts in India. In this regard, teams of officers from Central Government along-with technical officers from Ministry of Jal Shakti were deputed to visit water stressed districts and to work in close collaboration with district level officials to undertake suitable interventions including rainwater harvesting.

Water being a State subject, efforts to conserve and manage ground water is primarily States responsibility. A number of States have done notable work in this regard. Of these, mention can be made of 'Mukhyamantri Jal Swavlamban Abhiyan' in Rajasthan, 'Jalyukt Shibir' in Maharashtra, 'Sujalam Sufalam Abhiyan' in Gujarat, 'Mission Kakatiya' in Telangana, 'Neeru Chettu' in Andhra Pradesh among others.

Hon'ble Prime Minister has written a letter to all Sarpanchs on 08.06.2019 regarding the importance of water conservation and rain harvesting and exhorted them to adopt all appropriate measures to make water conservation a mass movement.

The issue of sustainable water management was also discussed with the concerned Ministers and officials of the State Governments by Minister, Jal Shakti in a meeting held on 11.6.2019.

In addition, Water being a State subject, initiatives on water management including conservation and artificial recharge to ground water in the Country is primarily States' responsibility. The important measures taken by the Central Government for conservation, management of ground water and effective implementation of rain water harvesting in the country are at the following URL: [http://mowr.gov.in/sites/default/files/Steps to control water depletion Jun2019.pdf](http://mowr.gov.in/sites/default/files/Steps_to_control_water_depletion_Jun2019.pdf).

As per Delhi Jal Board (DJB) under Government of NCT of Delhi, the following measures and programs have been implemented on rainwater harvesting:

- Rain water harvesting systems have been implemented in 3477 schools/colleges out of the existing 4804 schools/colleges. Further in 594 schools /colleges rain water harvesting systems are under construction.
- DJB has installed about 288 rain water harvesting system. Further, DJB has under taken to implement Rain Water Harvesting Systems in Government Buildings which are not maintained by the PWD and Government of National Capital Territory of Delhi.
- Roof top rain water harvesting has been made mandatory for plots size of 100sqm and above in the Building Bye Laws for Delhi.
- Rebate provision in water bills is given to the extent of 10% to the consumers of DJB and is applicable on plots size of 100sqm and above. However, non provision of rain water harvesting by the consumers of DJB having plot area of 500 sqm. and above invite penalties in their water bill.
- DJB is disseminating the tenets of Rain Water Harvesting to the people of Delhi through various platforms like print, electronic, visual, workshops, exhibitions seminars, booklets, pamphlets etc.

As per the MGNREG Act, rain water harvesting structures are also permissible for the individual farmers in the rural areas. The major individual works under water conservation & water harvesting category completed during last five years as uploaded by the States in the MIS are given at **Annexure**.

ANNEXURE

Annexure referred to in reply to part (a) to (c) of Unstarred Question No. 1784 to be answered in Lok Sabha on 28.11.2019 regarding “Rainwater Harvesting”.

The major individual works under water conservation & water harvesting category completed during last five years as uploaded by the States in the MIS.

Major Water conservation activities completed under MGNREGS during last five years					
Name of the works					
	2018-19	2017-18	2016-17	2015-16	2014-15
Farm pond	2,65,635	3,61,089	4,21,381	92,634	1,18,622
Dug well	99,662	73,917	1,07,135	84,804	81,761
Contour/Staggered Trench & Bund	14,720	10,798	15,702	5,132	4,238
Check dam / anicut/Boulder Checks	5,491	3,212	3,799	982	174
Land Development/Bunding	2,22,598	1,84,354	2,86,299	1,34,061	1,66,690
